

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.04.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2629 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sachin Dinkar Bhatt Bhatt, Resolution Professional of Opel Securities Pvt. Ltd. Vs. Deepvir Enterprise & Ors.	Abhinav Agrawal
<b>2.</b>	I.A. No. 2630 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Commercial Tax Department Government of Rajasthan Though Joint Commissioner Vs. Ajay Gupta Resolution Professional Autopal Industries Limited	Syed Haider Shah
<b>3.</b>	I.A. No. 2631 of 2026 in Comp. App. (AT) No. ___ of 2026	Vijay Data Vs. Data Ingenious Global Ltd. & Ors.	Shubhangi Tiwari
<b>4.</b>	I.A. No. 2632 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Samridhi Mega Structures Limited Vs. Zexus Air Services Pvt Limited & Anr.	Arun Kumar
<b>5.</b>	I.A. No. 2655 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Umangkumar Hasmukhbhai Bhatt, Proprietor Atlantic Enterprise Vs. Albatross Blackgold Private Limited	Mayank Shah

Copy to: -

1. Notice Board
2. Website: <https://nclat.nic.in/>

By order  
-sd/-  
Assistant Registrar